**Annexure - 8**

**Name of the Corporate Debtor:- Panache Exports Private Limited** **Date of commencement of CIRP - 25/11/2019** **List of creditors as on - 08/02/2021**

**List of Operational Creditors (Other than Workmen and Employees and Government Dues)**

| | | | Details of claim received | | Details of claim received | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Sl. No. | Name of creditor | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party ? | % of Voting share | Amount of contingent claim | Amount of any mutual dues that may be set- off | Amountt of claim under verification | Remarks , if any |
| 1 | Paravati Industrial Premises Co-Op Society Ltd | Bom/(W)/G.S./GEN /466/84-85 | 12/11/2019 | 850791 | 850791 | Maintaince charges | Nil | Nil | Nil | Nil | Nil | Nil | Nil | |
| 2 | Union of India, Ministry of Commerce & Industry through Development Commissioner, SEEPZ-SEZ, Andheri (East), Mumbai 400 096 | | 25/01/2020 | 350395 | 350395 | Maintaince Charges of Seepz Unit | Nil | Nil | Nil | Nil | Nil | Nil | Nil | |
| | | | | | | | | | | | | | | |
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